abolish the present import policy under Open General Licence for the import of dry and fresh fruits from Afghanis. tan:

- (b) if so, whether Government intends to issue fresh Import Licences in this behalf; and
- (c) if the answer to parts (a) and (b) above be in the affirmative, by when the licences are likely to be issued?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The O.G.L. import policy is applicable to dry-fruits (excluding cashew nuts) and Dates (wet or dried) imported in Indian sailing vessels. Fresh fruits are imported only through National Agricultural Co-operative Marketing Federation (NAFED). No has been taken to change this policy.

(b) and (c) Do not arise.

Geneva agreement to absorb fluctuations in world commodity trading

178. DR. RAFIQ ZAKARIA: Will the Minister of COMMERCE be pleased to state:

- benefits will concrete (a) what accrue to India as a result of the recent Geneva agreement for a 700 million dollar common fund to absorb world commodity fluctuations in trading; and
- (b) whether the fund is expected to help our balance of trade position with America and the European Economic Community and if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI (a) The PRANAB MUKHERJEE): agreement establishing the Common Fund for Commodities adopted Geneva last month envisages a total capital of US \$ 750 million. The Fund will consist of two accounts. First Account of US \$400 million is intended for financing of international

buffer stocks and internationally coordinated national stocks. Second Account of US \$350 million is intended for financing of measures in the field of commodities other than stocking including research and deproductivit_v velopment, improvements, marketing and measures designed to assist as a rule by means of joint financing or through technical assistance, vertical diversification. The Fund will thus through its two Accounts make available financial assistance for various commodity related measures designed to stabilize and improve export earnings. Commodities of export interest to India such as Jute, Tea and Coir may become eligible for such assistance. However, this will be possible only after appropriate international commodity arrangements for these commodities have been concluded.

(b) Improvement in export earnnings from the commodities as a result of measures undertaken financial assistance of the Common Fund could lead to improvement in the balance of trade position of India with the U.S.A. and the E.E.C.

"Wet lease operation" by the Indian **Airlines**

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179. SHRI ERA SEZHIYAN: the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the particulars of the routes which were put under the scheme of 'wet-lease operation' by the Indian Airlines during the last five years;
- (b) the terms and conditions especially in respect of the operation cost, responsibility of maintenance and scrutiny; and
- (c) the percentage of the fare to be paid by the particular operators to Indian Airlines?

THE MINISTER OF STATE THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) In view of the shortage in capacity for carriage of passengers and freight following routes were operated under